

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2759
ANSWERED ON:07.02.2014
ENHANCING SCOPE OF AUDIT
Rao Shri Nama Nageswara

Will the Minister of FINANCE be pleased to state:

- (a) whether the Statutory Auditor has sought amendments in the relevant Act to enhance the scope of the audits and ensure timely tabling of reports;
- (b) if so, the details thereof along with the present status of the request;
- (c) the reasons for the delay in accepting the request, if any; and
- (d) the time by which the said request is likely to be acceded to?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) Yes, Madam.

(b), (c) and (d) The revised draft Bill is being actively examined by Ministry of Finance in consultation with concerned Ministries/Departments and all the State Governments. The matter is under process.